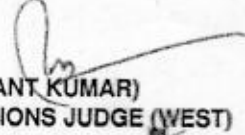


**OFFICE OF THE DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI**

ORDER

In pursuance of Hon'ble High Court Postings/Transfers order No. 08/DHC/Gaz./G-1/VI.E.2(a)/2019 dated 14.02.2019 and in partial modification of order No.404/14604-14636/Power/Gaz./DJ West/2018 dated 06.06.2018, following link Courts are hereby constituted to dispose of urgent criminal applications/miscellaneous applications, cases under Protection of Children from Sexual Offence Act (POCSO) and cases under NDPS Act, filed in the Courts of the Judicial Officers whose names are mentioned in column No.1 whenever they happen to be on leave or not available for any reason whatsoever, with immediate effect.

S. No	Name of the Judicial Officer (Column No.1)	1 st Link Judicial Officer	2 nd Link Judicial Officer	3 rd Link Judicial Officer	4 th Link Judicial officer	5 th Link Judicial Officer
1	District & Sessions Judge (W)	Dr. Shahabuddin, Spl. Judge, (NDPS Act)	Sh. Pooran Chand, ASJ-02	Ms. Nirja Bhatia, ASJ-03	Ms. Nivedita Anil Sharma, ASJ-01	Sh. Saurabh Partap Singh Laler, ASJ (Pilot Court)
2	Ms. Archana Sinha, ASJ-06	Ms. Vrinda Kumari, ASJ-07	Dr. Shahabuddin, Spl. Judge, (NDPS Act)	Ms. Nivedita Anil Sharma, ASJ-01	Sh. Pooran Chand, ASJ-02	Ms. Nirja Bhatia, ASJ-03
3	Sh. Virender Kumar Goyal, ASJ-04	Sh. Gorakh Nath Pandey, ASJ(FTC)	Sh. Saurabh Partap Singh Laler, ASJ (Pilot Court)	Dr. Shahabuddin, Spl. Judge, (NDPS Act)	Sh. Bhupesh Kumar, ASJ (SFTC)-01	Sh. Ajay Gulati, ASJ-05
4	Ms. Nivedita Anil Sharma, ASJ-01	Sh. Ajay Gulati, ASJ-05	Ms. Archana Sinha, ASJ-06	Ms. Nirja Bhatia, ASJ-03	Ms. Vrinda Kumari, ASJ-07	Sh. Pooran Chand, ASJ-02
5	Dr. Shahabuddin, Spl. Judge, (NDPS Act)	Sh. Virender Kumar Goyal, ASJ-04	Sh. Ajay Gulati, ASJ-05	Sh. Gorakh Nath Pandey, ASJ(FTC)	Ms. Nirja Bhatia, ASJ-03	Sh. Bhupesh Kumar, ASJ (SFTC)-01
6	Sh. Bhupesh Kumar, ASJ (SFTC)-01	Ms. Nivedita Anil Sharma, ASJ-01	Sh. Virender Kumar Goyal, ASJ-04	Sh. Ajay Gulati, ASJ-05	Sh. Saurabh Partap Singh Laler, ASJ (Pilot Court)	Dr. Shahabuddin, Spl. Judge, (NDPS Act)
7	Ms. Nirja Bhatia, ASJ-03	Sh. Gorakh Nath Pandey, ASJ(FTC)	Ms. Nivedita Anil Sharma, ASJ-01	Sh. Ajay Gulati, ASJ-05	Dr. Shahabuddin, Spl. Judge, (NDPS Act)	Sh. Bhupesh Kumar, ASJ (SFTC)-01
8	Sh. Gorakh Nath Pandey, ASJ(FTC)	Ms. Nirja Bhatia, ASJ-03	Sh. Bhupesh Kumar, ASJ (SFTC)-01	Sh. Pooran Chand, ASJ-02	Sh. Virender Kumar Goyal, ASJ-04	Ms. Archana Sinha, ASJ-06
9	Ms. Vrinda Kumari, ASJ-07	Ms. Archana Sinha, ASJ-06	Sh. Gorakh Nath Pandey, ASJ(FTC)	Sh. Saurabh Partap Singh Laler, ASJ (Pilot Court)	Sh. Pooran Chand, ASJ-02	Ms. Nivedita Anil Sharma, ASJ-01
10	Sh. Ajay Gulati, ASJ-05	Sh. Pooran Chand, ASJ-02	Ms. Vrinda Kumari, ASJ-07	Sh. Virender Kumar Goyal, ASJ-04	Dr. Shahabuddin, Spl. Judge, (NDPS Act)	Sh. Gorakh Nath Pandey, ASJ(FTC)
11	Sh. Pooran Chand, ASJ-02	Dr. Shahabuddin, Spl. Judge, (NDPS Act)	Ms. Nirja Bhatia, ASJ-03	Sh. Bhupesh Kumar, ASJ (SFTC)-01	Ms. Archana Sinha, ASJ-06	Sh. Virender Kumar Goyal, ASJ-04
12	Sh. Saurabh Partap Singh Laler, ASJ (Pilot Court)	Sh. Bhupesh Kumar, ASJ (SFTC)-01	Sh. Pooran Chand, ASJ-02	Ms. Archana Sinha, ASJ-06	Sh. Gorakh Nath Pandey, ASJ(FTC)	Ms. Vrinda Kumari, ASJ-07


(YASHWANT KUMAR)
DISTRICT & SESSIONS JUDGE (WEST)

No. 109/5119-5151 /Power/Gaz./DJ West/2019

Dated, Delhi the 16/2/19

Copy forwarded for information and necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge (Hqs), Delhi.
3. All the Judicial Officers concerned.
4. The Administrative Officers (Judicial)/Branch Incharges, all Branches of West District, Tis Hazari Courts, Delhi.
5. The Administrative Officer (Judicial), Filing Section, West District, Tis Hazari Courts, Delhi.
6. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
7. The PS to the undersigned.
8. Reader to the undersigned.
9. For uploading on layers.
10. For uploading on centralized website through layers.


DISTRICT & SESSIONS JUDGE (WEST)